GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4657 ANSWERED ON:23.04.2013 PROVISION FOR EXTENSION OF VISA Bajirao Shri Patil Padamsinha

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the extant provision for grant of extension of visa;

(b) whether the existing rules allows extension of visa of a foreign national to one year at a stretch; and

(c) if so, the details thereof along with the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c) : As per extant instructions, certain categories of visa of foreign nationals like Employment Visa, Project Visa, Business Visa, Student Visa, Research Visa, Medical Visa, Entry Visa etc. can be extended within the country subject to fulfilment of the stipulated conditions. However, Tourist Visa is not extendable. In cases where a foreign national holding any of the above mentioned category of visas is required to stay in India for a longer period, his/her visa can be extended for one year at a stretch.